

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 399/2021 in C.P.(IB)-2313(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- IA 399/2021 Paresh Mehta ...
Applicant
IN THE MATTER OF
Bee Tee Credit & Marketing Pvt. Ltd.
V/s
Syntel Infosystem (Nagpur) Pvt Ltd

Section: 54(1) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 399 of 2021:- None present for the Applicant. This Application is filed by the RP u/s 54 of the IB Code, 2016. **Registry is directed** to issue Court Notice to the Applicant/RP intimating the next date of hearing and file track consignment report well before the next date of hearing. List this matter on **07.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)